

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

O.A. No. 2147  
T.A. No.

1989.

DATE OF DECISION 21.11.1989.

Kaushal Kumar Pathak Applicant (s)

Shri R.B.Misra, Advocate for the Applicant (s)

Versus

Union of India & Ors. Respondent (s)

None. Advocate for the Respondent (s)

CORAM :

The Hon'ble Mr. P. Srinivasan, Administrative Member.

The Hon'ble Mr. T.S. Oberoi, Judicial Member.

1. Whether Reporters of local papers may be allowed to see the Judgement? *Yes*
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement? *No*
4. To be circulated to all Benches of the Tribunal? *No*

JUDGEMENT (ORAL)

(Delivered by Hon'ble Shri P.Srinivasan)

This application has been listed before us for admission with notice to the respondents. Shri R.B.Misra, learned counsel for the applicant and Shri N.S.Mehta, learned counsel for the respondents have been heard.

2. The grievance of the applicant is that he has been awarded very low marks ( 10 out of 300) in Statistics Paper I in the Civil Services (Main) Examination held in 1988 and as a result he has not been selected for any service. When the matter came up before a Bench of this Tribunal on 27.10.1989, the Bench ordered notice to the respondents to produce the relevant answer book of the applicant <sup>by</sup> <sub>to</sub> see whether there had been any mistake in addition or whether any answer had remained without being valued. Shri Mehta has produced the answer book of the applicant today and we have perused it. We find that every answer has been valued and the total marks awarded were 8 <sup>which</sup> ~~but that~~ has been moderated to 10, and the total

*P. Srinivasan*

has been arrived at correctly. It is not for us to undertake  
a revaluation  
revelue of the answer book and Shri Mishra has very fairly  
conceded that we cannot do this,  
accepted that it was so.

3. In view of the above, the application is rejected at  
the admission stage itself, leaving the parties to bear their  
own costs.

*Abies 21.11.89*  
( T.S. Oberoi )  
Member (Judl.)

*P. Srinivasan*  
( P.Srinivasan )  
Member (Admn.) *21/11/89*